

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1234 –JK (LD) of 2024

DATED:- 27 - 01 - 2025

Sanction is hereby accorded to the appointment of Sh. Vishwa Bandhu, Administrative Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 27 - 01 - 2025

No:-LAW-OIC/1/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, PD & MD Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
27.01.25

Annexure to the Government Order No:- 1234-JK(LD) of 2024 dated 27.01.2025

| S.No | Case No. SWP/OA/CPSW | Title of case |
|------|---|---|
| 1 | SWP No: 401/2013 TA/4726/2021 | Gh. Mohi-Ud-Din Dar V/s State & Others |
| 2 | SWP No. 3592/2014 TA No. 8040/2021 | Satpal Sharma V/s State of J&K and Ors. |
| 3 | SWP No. 1349/2015 TA No. 8194/2021 | Parveen Sharma V/s State of J&K and Ors. |
| 4 | SWP No. 1065/2016 TA No. 47/2022 | Tariq Hussain V/s State of J&K and Ors. |
| 5 | SWP No. 2902/2016 TA No. 6199/2021 | Mumtaz Akhtar & Others V/s State |
| 6 | O.A No. 744/2020 | Ashiq Hussain and Others V/s Planning & Ors. |
| 7 | WP(C) 800/2021 TA No. 106/2023 | Sujata Kapoor V/s State Through Planning & Development Deptt. |
| 8 | O.A No. 2489/2024 | Abid Bashir Monga V/s UT of J&K & Ors. |

